

**Orders under the provisions of the Goa, Daman and Diu Ancient Monuments and
Archaeological Sites and remains Act, 1978 (1 of 1979)**

Sr. No.	Order No. and date	Section/Rule	Official Gazette reference
1	9/7/2016-HD(G)/2444 dated 22-7-2016	Fort Aguada	Series -I No. 18 dated 4-8-2016
2	1/8/Misc/St.Andre/DAA-822 dated 12-8-2016		Series-II No.20 dated 18-8-2016

Department of Home
Home-General Division

Order

9/7/2016-HD(G)/2444

Government of Goa hereby conveys approval to transfer the Fort Aguada Jail premises located at Aguada, Sinquerim, Bardez, and Goa to the Goa Tourism Development Corporation (GTDC) for master planning under Swadesh Darshan Scheme to develop the Fort as a Heritage Tourism Destination.

By order and in the name of the Governor of Goa.

Neetal P. Amonkar, Under Secretary (Home).

Porvorim, 22nd July, 2016.

(Published in Official gazette series -I No. 18 dated 4th August, 2016)

Directorate of Archives and Archaeology

Order

No. 1/8/Misc/St. Andre/DAA-822

Read: Notification No. 1/8/Misc/St. Andre/DAA-545 dated 14th July, 2015 & No. 1/8/Misc.\ St. Andre/DAA-2026 dated 4th March, 2016.

The Government of Goa is pleased to extend the tenure of the Conservation Committee till 31st October, 2016.

By order and in the name of the Governor of Goa.

Blossom Medeira, Director & ex officio Joint Secretary (Archives & Archaeology).

Panaji, 12th August, 2016.

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